

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 88-89/2015

SHAHROZ ALI & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT STATION HOUSE OFFICER
Respondent(s)

(and IA No.120509/2017-I/A FOR GRANT OF BAIL and IA
No.120511/2017-EXEMPTION FROM FILING O.T.)

Date : 11-12-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Appellant(s) Mr. Tanveer A. Mir, Adv.
Mr. Faheen Shah, Adv.
Mr. Arvind Kumar Gupta, AOR

For Respondent(s) Mr. P.N. Misra, Sr.Adv.
Mr. Rajeev Dubey, Adv.
Mr. Kamendra Mishra, Adv.
Mr. Ashutosh Sharma, Adv.
Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after winter vacation.

(USHA RANI BHARDWAJ)
AR CUM PS

(RAJINDER KAUR)
BRANCH OFFICER